

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

No.L-1/44/2010-CERC

Coram:

**Shri P.K Pujari, Chairperson
Dr. M.K. Iyer, Member
Shri I.S. Jha, Member**

Date of Order: 10th October 2019

In the matter of:

Determination of Point of Connection (PoC) rates and transmission losses for the period of April 2018 to June 2018 in accordance with Regulation 17(2) of Central Electricity Regulatory Commission (Sharing of Inter State Transmission Charges and Losses) Regulations, 2010 and amendments thereto.

And in the matter of:

1. National Load Despatch Centre, New Delhi
2. Central Transmission Utility, New Delhi

.....Respondents

ORDER

The Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2010 (herein after "2010 Sharing Regulations") came into effect from 1.7.2011.

2 National Load Dispatch Centre as the Implementing Agency has been entrusted with the responsibility for computation of transmission charges and losses for each financial year under the 2010 Sharing Regulations. Further, as per Regulation



17 of the 2010 Sharing Regulations, the Implementing Agency is required to submit the following information after the computation of transmission charges and losses:-

- (a) Approved Basic Network Data and Assumptions, if any;
- (b) Zonal and nodal transmission charges for the ensuing Application Period;
- (c) Zonal and nodal transmission losses data for the ensuing Application Period;
- (d) Schedule of charges payable by each constituent for the ensuing Application Period;
- (e) YTC detail (information submitted by the transmission licensees covered under these Regulation and computation by Implementing Agency);
- (f) Zone wise details of PoC Charges to enable each DIC to see details of transmission lines it is using and whose transmission charges it is sharing.
- (g) LTA/MTOA and their commencement schedule

3. The Commission vide its Order dated 05.06.2018 had approved the slab rates for PoC Charges towards 'LTA/MTOA, STOA', Reliability Support Charge Rate, HVDC Charge Rate as well as slabs for PoC losses for the Application Period April,2018 to June,2018 based upon aforementioned data.

4. Subsequent to aforesaid Order the Commission has issued Order dated 06.11.2018 in petition no. 261/MP/2017 vide which methodology for Sharing of Transmission Charges for associated transmission system of Kudgi Generating Station has been specified. Relevant extract is provided as under.

39 (vi) In the light of the above, as per Regulation 8(6) of the Sharing Regulations, the petitioner is liable to pay the transmission charges till COD of its delayed units Hence, we direct that the annual transmission charges of the associated transmission system (i.e. Kudgi-Narendra, Narendra-Madhugiri and MadhugiriBidadi and associated bays) as determined or adopted by the Commission shall be considered in PoC mechanism corresponding only to the

unit declared under commercial operation i.e Unit-I (as per records available in this petition) and the balance transmission charges shall be recovered from NTPC till the remaining units are declared under commercial operation. On COD of Unit-II & Unit-III, proportionate transmission charges corresponding to Unit-II & Unit-III, shall be considered in PoC from their respective CODs.

5. Further the Commission has issued Order dated 31.07.2019 in Review Petition No. 20/RP/2018 along with I.A. Nos. 46/IA/2019, 48/IA/2019 and 49/IA/2019 and Review Petition No.3/RP/2019 vide which methodology for Sharing of Transmission Charges for Champa-Kurukshetra HVDC line has been modified. Relevant extract is provided as under :

55.

..... After the coming into effect of the 2010 Sharing Regulations, the provisions of the Regulations are necessarily to be applied in the present case and having come to the conclusion that the instant transmission assets are created to supply the power to Northern Region, the methodology specified for sharing of transmission charges in the orders dated 22.2.2018 and 6.11.2018 would also require modification as the applicable methodology for sharing of transmission charges would now be as per Regulation 11(4)(3)(i) of the 2010 Sharing Regulations and it would come into effect from the date of commercial operation of the instant assets.

6. Subsequent to aforesaid Order, the Commission has issued Order dated 04.05.2018 in petition no. 126/MP/2017 vide which it was directed that LTA capacity corresponding to the share of Haryana in IGSTPS shall not be included while computing PoC charges and Losses. Relevant extract is provided as under :

“32. In the light of the above discussion, the prayers of the Petitioner are disposed of as under:

(a) As regards the first prayer seeking declaration that 400 kV Transmission Line IGSTPS-Daulatabad Transmission Lines should be outside the scope of the jurisdiction of the Respondent 1 and 2 as well as Sharing Regulations, it is directed that the subject transmission line being an intra-State Transmission Line shall not be subject to sharing of transmission charges and losses under the PoC mechanism. In the instant case, while RLDC shall continue to carry out scheduling of power from IGSTPS, ISTS charges and losses shall not be applicable to schedules on State network of Haryana. Respondent Nos.1 & 2 Order in Petition No. 126/MP/2017 Page 34 of 34 are directed not to include the LTA capacity corresponding to the share of Haryana in IGSTPS which computing PoC charges and Losses.”

7. In view of the above, the Implementing Agency vide its letter dated 29.08.2019 has submitted the revised slab rates for PoC Charges towards 'LTA/MTOA, Reliability Support Charge Rate, HVDC Charge Rate for the Application Period April,2018 to Jun,2018 in compliance with Regulation 17 of the 2010 Sharing Regulations, considering the following changes incorporated in the calculations with respect to the original POC Order dated 05.06.2018:-

- a) The sharing mechanism in respect of Pole-I and Pole-II of HVDC Champa–Kuruksheetrahas been modified as per Order dated 31.07.2019 in Petition No. 20/RP/2018 & 3/RP/2019.

- b) The LTA quantum for UP has been considered as 8934 MW instead of 7694 MW and the LTA quantum for Rajasthan has been considered as 4075 MW instead of 3845 MW. LTA for Jindal Stage-II has been revised as 367.5 MW instead of 557.5 MW.

- c) The methodology of sharing of transmission charges for associated transmission system (ATS) of Kudgi generating station (i.e. Kudgi-Narendra, Narendra-Madhugiri and Madhugiri Bidadi and associated bays) as per Order dated 06.11.2018 in Petition no. 261/MP/2017, has been considered. For this Quarter LTA of 1594.99 MW from Kudgi generating station has been considered for SR beneficiaries and 2/3rd of transmission charges for Kudgi ATS have been considered under PoC. 1/3rd of transmission charges for Kudgi ATS have been allocated to NTPC Kudgi.

- d) The sharing mechanism as directed vide Order dated 6.11.2018 in Petition No. 261/MP/2017 has been followed for BRBCL Generating Station also. For this Quarter, LTA of 459.50 MW from BRBCL has been considered for beneficiaries and 2/4th of transmission charges for Nabinagar- Sasaram line has been considered under PoC. 2/4th of transmission charges for Nabinagar- Sasaram line have been allocated to BRBCL.
- e) The allocated LTA quantum of 656.2 MW of Haryana from IGSTPS, Jhajjar, considered in earlier POC Order dated 05.06.2018, has been excluded from Haryana's withdrawal LTA as per Commission Order dated 04.05.2018 in Petition no 126/MP/2017. Accordingly, the Haryana's withdrawal LTA has been changed from 4272 MW to 3615 MW in the instant Order.
- f) Tasheding and Dikchu generators, which were inadvertently missed in the earlier POC Order dated 05.06.2018, have been considered in calculations now as merchant generators. Load-Generation base case file has also been modified accordingly.
- g) Monthly Transmission Charges (MTC) for Q1 2018-19 has been revised from Rs 2605.83 Crore to Rs 2609.20 Crore considering following:
- a. Final tariff approved vide Commission Order dated 22.02.2018 in Petition No. 13/TT/2017 for Pole-I of HVDC Champa-Kurukshetra in place of the provisional Tariff considered in the earlier POC Order dated 5.06.2018.
 - b. Tariff approved vide Order dated 6.11.2018 in Petition No. 205/TT/2017 for Pole-II of HVDC Champa-Kurukshetra.
 - c. MTC for MPPTCL assets have been revised as 0.99 Crore which was

inadvertently considered as 5.68 Crore.

8. We have examined aforesaid data as submitted by IA. We find that the calculations submitted by the Implementing Agency have been done as per 2010 Sharing Regulations and amendments thereof.

9. In light of the above, we approve the revised slab rates as submitted by Implementing Agency for PoC Charges towards 'LTA/MTOA, Reliability Support Charge Rate, HVDC Charge Rate, payable by each DIC for the Application Period April, 2018 to June, 2018. All other parameters shall be governed by CERC Order dated 05.06.2018.

10. The revised slab rates for PoC Charges towards 'LTA/MTOA, Reliability Support Charge Rate, HVDC Charge Rate for the Application Period April, 2018 to June, 2018 is provided at Annexure I.

11. We also direct the Implementing Agency to publish zonal PoC Rates and associated details which will enable a clear understanding of the calculations used for arriving at these rates, along with underlying network information and base load flows used.

12. The Implementing Agency is directed to endorse a copy of this order to all DICs and other concerned agencies. The Implementing Agency and the Central Transmission Utility shall also give wide publicity to this order through their websites.

Sd/-
(I. S. Jha)
Member

Sd/-
(Dr. M.K. Iyer)
Member

Sd/-
(P.K Pujari)
Chairperson



Annexure I

PoC Rates for LTA/MTOA billing				
Slabs for PoC Rates-Northern Region (April 2018-June 2018)				
Sl. No.	Name of Entity	PoC Slab Rate (Rs./MW/Month)	Reliability Support Charges Rate (Rs./MW/Month)	HVDC Charges Rate for NR (Rs./MW/Month)
1	Haryana	362611	27018	47596
2	Rajasthan	325594	27018	47596
3	Uttar Pradesh	288578	27018	47596
4	Uttarakhand	251561	27018	47596
5	Budhil+ Lanco Green	177527	27018	47596
6	Delhi	177527	27018	47596
7	Punjab	177527	27018	47596
8	AD Hydro	66477	27018	47596
9	Chandigarh	66477	27018	47596
10	HP	66477	27018	47596
11	J&K	66477	27018	47596

Slabs for PoC Rates- Southern Region (April 2018-June 2018)					
Sl. No.	Name of Entity	PoC Slab Rate (Rs./MW/Month)	Reliability Support Charges Rate (Rs./MW/Month)	HVDC Charges Rate for SR (Rs./MW/Month)	Kudgi transmission charges to be paid by NTPC Kudgi (Rs/Month)
1	Andhra Pradesh	362611	27018	15103	
2	Karnataka	288578	27018	15103	
3	Telangana	251561	27018	15103	
4	Sembcorp Energy India Ltd	214544	27018	15103	
5	Kerala	177527	27018	15103	
6	TPCIL	177527	27018	15103	
7	Tamil Nadu	103494	27018	15103	
8	Goa-SR	66477	27018	15103	
9	Pondicherry	66477	27018	15103	
10	NTPC Kudgi				63177000



Slabs for PoC Rates -North Eastern Region (April 2018-June 2018)				
Sl. No.	Name of Entity	PoC Slab Rate (Rs./MW/Month)	Reliability Support Charges Rate (Rs./MW/Month)	HVDC Charges Rate for NER (Rs./MW/Month)
1	Assam	288578	27018	8335
2	Mizoram	251561	27018	8335
3	Nagaland	177527	27018	8335
4	Manipur	140511	27018	8335
5	Arunachal Pradesh	103494	27018	8335
6	Tripura	103494	27018	8335
7	Meghalaya	66477	27018	8335

Slabs for PoC Rates - Western Region (April 2018-June 2018)					
Sl. No.	Name of Entity	Slab Rate (Rs./MW/Month)	Reliability Support Charges Rate (Rs./MW/Month)	HVDC Charges Rate for WR (Rs./MW/Month)	HVDC Charges for Mundra - Mohindergarh (amount payable by M/s Adani for 1495 MW LTA to Haryana) (Rs/Month)
1	ACB Ltd	362611	27018	8335	
2	DB Power	362611	27018	8335	
3	Jindal	362611	27018	8335	
4	Maharashtra	362611	27018	8335	
5	MB Power	362611	27018	8335	
6	Spectrum Coal & Power	362611	27018	8335	
7	TRN Energy Pvt. Ltd.	362611	27018	8335	
8	DNH	288578	27018	8335	
9	Essar Power Mahan	288578	27018	8335	
10	D&D	251561	27018	8335	
11	Gujarat	251561	27018	8335	
12	Jindal Stg-II, Tamnar	251561	27018	8335	
13	Goa	214544	27018	8335	
14	Chhattisgarh	140511	27018	8335	
15	Madhya Pradesh	140511	27018	8335	
16	Chhattisgarh_Inj	103494	27018	8335	
17	Torrent Power	66477	27018	8335	
18	Adani power Limited				350639293



Slabs for PoC Rates - Eastern Region (April 2018-June 2018)					
Sl. No.	Name of Entity	PoC Slab Rate (Rs./MW/Month)	Reliability Support Charges Rate (Rs./MW/Month)	HVDC Charges Rate for ER (Rs./MW/Month)	Charges payable towards MTC of 400kV Nabinagar-Sasaram (Rs/Month)
1	Bihar	288578	27018	8335	
2	Odisha	251561	27018	8335	
3	West Bengal	214544	27018	8335	
4	DVC	140511	27018	8335	
5	GMR Kamalanga	140511	27018	8335	
6	Jharkhand	140511	27018	8335	
7	Bangladesh	66477	27018	8335	
8	Sikkim	66477	27018	8335	
9	West Bengal_Inj	66477	27018	8335	
10	BRBCL Nabinagar				14229000